

(25)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/100/2017

**NAME OF THE PETITIONER(S)** : TEAMWORK DEVELOPERS PVT LTD

**UNDER SECTION** : 252

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

P. Raja Prabhu -

A.R. for Petitioner

WJ

B. Sarath Babu  
Advocate to RoC.

for Respondent  
ROC, Chennai

B. Sarathm

**ORDER**

Counsel for petitioner present. Representative of the Registrar of Companies present and prayed time for filing report. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

— Sd —

**K Anantha Padmanabha Swamy  
Member (Judicial)**

bc